

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24949-24950/2004  
(From the judgement and order dated 30/01/2004 in SA No. 243/2003 &  
the judgment and order dated 16/07/2004 in CMM No. 58354/2004 of  
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHAFIULLAH KHAN

Petitioner(s)

VERSUS

REGIONAL LEVEL COMMITTEE & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and amended memo of parties and  
permission to be taken on record as respondent 5 & 6 and and office  
report )

Date: 28/03/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner(s)

Ms. Rachana Srivastava,Adv.

For Respondent(s)

Dr. I.B Gaur,Adv.

Mr. S S Nehra, Adv.

UPON hearing counsel the Court made the following

O R D E R

Reply to I.A. No. 3 be filed in two weeks.

List for hearing on 29th April, 2005.

(D.P. WALIA)

COURT MASTER

(RADHA R. BHATIA)

COURT MASTER